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NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/108/2016  
NAME OF THE PETITIONER(S) : C.J. Mathew  
NAME OF THE RESPONDENT(S) : M/s August Builders & Contracts (India) Pvt. Ltd. & 3 others  
UNDER SECTION : 397/398 & 111

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Adv. Manayamam. P. Poltg	For Petitioner	
D. Jayalakshmi (Advocate)	for Respondents	
KSR & Co company Secretaries Cp,		

**ORDER**

Counsel representing both parties are present. Counsel for respondents present.  
Counsel for respondent received a copy of the sur sur rejoinder filed by the  
petitioner. Pleadings are complete. The matter is posted for final hearing. Put up on  
**11.01.2017 at 10.30 A.M.**

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)